RAJYA SABHA

Wednesday, the 3rd July, 2019/12th Ashadha, 1941 (Saka) The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं विदेशियों विषयक अधिनियम, 1946 की धारा 3 की उप धारा (2) के अधीन विदेशियों विषयक (अधिकरण) संशोधन आदेश, 2019 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं. सा.का.नि. 409 (अ), दिनांक 4 जून, 2019, की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L.T. 689/17/19]

I. Notifications of the Ministry of Petroleum and Natural Gas

II. Memorandum of Understanding between the Government of India and various Companies

THE MINISTER OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:—
 - F. No. PNGRB/Tech/6-T4SLPG/(1)/2019, dated the 21st February, 2019, publishing the Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for LPG Storage, Handling and Bottling Facilities) Regulations, 2019.
 - (2) F.No.PNGRB/M(c)/62/2019, dated the 24th April, 2019, publishing the Petroleum and Natural Gas Regulatory Board (Determination of Petroleum and Petroleum Products Pipeline Transportation Tariff) Amendment Regulations, 2019.
 - (3) F. No. PNGRB/Com/2-NGPL Tariff (3)/2019, dated the 27th May, 2019, publishing the Petroleum and Natural Gas Regulatory Board (Determination of Natural Gas Pipeline Tariff) Amendment Regulations, 2019.

[Placed in Library. See No. L.T. 60/17/19]

- II. A copy each (in English and Hindi) of the following papers:—
 - Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2019-20.

[Placed in Library. See No. L.T. 57/17/19]

 (ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2019-20.

[Placed in Library. See No. L.T. 54/17/19]

 (iii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Balmer Lawrie & Co. Ltd., for the year 2019-20.

[Placed in Library. See No. L.T. 55/17/19]

- I. Notifications of the Ministry of Labour and Employment
- II. Reports of the Employees Provident Fund Organisation, New Delhi, (2016-17) and V.V. Giri National Labour Institute, NOIDA (2017-18) and related papers

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—
 - (1) G.S.R. 284 (E), dated the 4th April, 2019, publishing the Employees Provident Funds (Amendment) Scheme, 2019.
 - (2) G.S.R. 285 (E), dated the 4th April, 2019, publishing the Employees Pension (Amendment) Scheme, 2019.
 - (3) G.S.R. 286 (E), dated the 4th April, 2019, publishing the Employees Deposit Linked Insurance (Amendment) Scheme, 2019.

[Placed in Library. See No. L.T. 64/17/19]

- II. A copy each (in English and Hindi) of the following papers:-
 - (i) (a) Sixty-fourth Annual Report of the Employees Provident Fund Organisation, New Delhi, for the year 2016-17, under sub-section